



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. 0.14 165 of 2005

Applicant(s) Madan Mohan Jena Respondent(s) Union of India & others

Advocate for Applicant(s) M/s. Jaydev Sengupta Advocate for Respondent(s)

D. K. Panda

G. Sinha

A. Mishra

NOTES OF THE REGISTRY

I.p.o of Rs. 55/- filed
Copy Served,
For favour of Registrar
dim as per memo dt.
28.4.05.

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S.O (J)
28/4/05

Registron
28.04.05

28/4/05

For Adm. & Sec.
Stay - Copy Served
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28/4/05

ORDERS OF THE TRIBUNAL

REGISTER

28/4/05
Registrar

Order dated 29.4.05

Heard Shri J. Sengupta, Ld. Counsel for the applicant.

A copy of this O.A. has been served on U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.

The applicant grievance as ventilated in this O.A. is that on receipt of Office order dtd. 4.10.04 Annexure-A/1 transferring him from Site-Mango to site-Gopalpur, he had submitted representation dtd. 27.10.04 to Res. No. 2 to post him to any place near Bhubaneswar to enable him to look after his family requirements, his family staying at Salepur District, Cuttack.

Notes of the Registry	Orders of the Tribunal
<p>Copies of order dt 29.4.05 issued to counsel for both sides.</p> <p><i>[Signature]</i> 29/4/05</p> <p>Copy of order dt. 29/4/05 a/w (A) copy issued to all the respondents by posts.</p> <p><i>[Signature]</i> 9/5/05</p>	<p>Having received no response, he had filed another representation dtd. 28.3.05 ^{before} Res. No. 1 to reconsider his prayer for posting near his ^{home} zone. But so far the Respondents have not disposed of the representation, but in the meantime on 17.3.05 (Annexure-A/5) an office order has been issued on directing his relieve from Site-Mango on the afternoon of 30th April, 2005, with direction to report for duty at the place of posting with immediate effect.</p> <p>Having regard to the grievance of the applicant, that his representation ^{has} has not been disposed of, we hereby direct the Respondent No. 1 to dispose of his representation with a reasoned order within 15 days of receipt of this order pending which the applicant may not be relieved from his present place of posting, that is Site-Mango of Jamshedpur under the Asst. Engineer, Subarnarekha Sub-division, CWC, Balasore.</p> <p>With the above direction this O.A. ^{is} is disposed of at the admission stage giving liberty to the applicant to approach this Tribunal if his grievance is not redressed by the Respondents.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"> <div data-bbox="550 1692 813 1900"> <p><i>[Signature]</i> Member (J)</p> </div> <div data-bbox="1204 1757 1484 1913"> <p><i>[Signature]</i> Vice-chairman</p> </div> </div>